

ITEM NO.47

COURT NO.3

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).530/2024

SUNIL KUMAR SINGH

Petitioner(s)

VERSUS

BIHAR LEGISLATIVE COUNCIL & ORS.

Respondent(s)

[PART-HEARD BY: HON'BLE MR. JUSTICE SURYA KANT AND HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH]
IA No. 723/2025 - STAY APPLICATION

Date : 29-01-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Petitioner(s) Dr. Abhishek Singhvi, Sr. Adv.
Mr. Gopal Sankarnarayanan, Sr. Adv.
Mr. Yash Johri, Adv.
Ms. Priyansha Sharma, AOR
Ms. Shristi Sinha, Adv.
Mr. Vishal Sinha, Adv.
Mr. Pradyut Kashyap, Adv.

For Respondent(s) Mr. Ranjit Kumar, Sr. Adv.
Mr. Navin Kumar Jha, Adv.
Mr. Aditya Prakash Sahay, Adv.
Mr. Sushil Kumar Singh, AOR
Mr. Akash Dikshit, Adv.

Ms. Meenakshi Arora, Sr. Adv.
Mr. Chandan Kumar, AOR
Mr. Divyansh Mishra, Adv.
Mr. Chandratanay Chaube, Adv.

Mr. Ankit Agarwal, AOR
Ms. Viyushti Rawat, Adv.
Mr. Ashish Shukla, Adv.

UPON hearing the counsel the Court made the following
O R D E R

1. Arguments heard.
2. Order reserved.

3. Written submissions, if any, be filed by 31.01.2025.

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
ASSISTANT REGISTRAR